

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 190 of 2015 and IA No. 324 of 2015 & IA No. 87 of 2017**  
**&**  
**APPEAL NO. 272 of 2015 and IA No. 440 of 2015 & IA No.86 of 2017**

**Dated: 23<sup>rd</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr.I. J. Kapoor, Technical Member**

**In the matter of :**

**APPEAL NO. 190 of 2015 and IA No. 324 of 2015 & IA No. 87 of 2017**

**M/s Maithon Power Ltd. ... Appellant(s)**  
**Vs.**  
**West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand  
Counsel for the Respondent(s) : Mr. C.K.Rai  
Mr. Umesh Prasad for R.1  
Mr. M.G.Ramachandran  
Ms. Anushree Bardhan for R.2

**APPEAL NO. 272 of 2015 and IA No. 440 of 2015 & IA No. 86 of 2017**

**M/s Maithon Power Ltd. ... Appellant(s)**  
**Vs.**  
**Jharkhand State Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand  
Counsel for the Respondent(s) : Mr. Faruq Rasheed R.1  
Mr. M.G.Ramachandran  
Ms. Anushree Bardhan for R.2

**ORDER**

At the request of learned counsel for the appellant, these matters are adjourned to **01.03.2017.**

**(I. J. Kapoor)**  
**Technical Member**

**(Justice Ranjana P. Desai)**  
**Chairperson**

ts/kt